

[24 August, 2006]

RAJYA SABHA

(b) the financial assistance proposed to be given by the Government of Pakistan and India and international agencies, if any, for the re-construction of the Complex?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIE. AHAMMED): (a) and (b) Pakistan had requested for experts from the Archaeological Survey of India (ASI) in May, 2005 to advise it on restoration of Katasraj Temple Complex. An ASI expert visited the Katasraj Temple Complex from 29th August to 2nd September, 2005 and submitted a report which was handed over to the Government of Pakistan in January, 2006. The restoration of the Temple Complex is being carried out by authorities in Pakistan. India has offered to provide further technical assistance, if required.

Construction of by-pass on National Highway No. 7

†3001. SHRI LAXMINARAYAN SHARMA: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether construction of by-pass for Sivani city is proposed on National Highway No. 7; and

(b) if so, the action taken so far for its construction?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Yes, Sir.

(b) A by-pass at Sivani city (Seon) on NH-7 in Madhya Pradesh is included in the project for four laning from km. 597 to km. 653 of NH-7 as part of North-South Corridor. Tenders for this project on BOT Annuity basis have already been invited but the award of work is yet to be finalized. The land acquisition work is in progress.

Port development plan

3002. SHRI V. HANUMANATHA RAO: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government have formulated a 20 year plan to develop all major ports in the country with Rotterdam Port and other international ports

†Original notice of the question was received in Hindi.

authorities and port development firms;

(b) the details of such collaborations giving the name of the Indian port and their respective foreign partner;

(c) what is the annual capital outlay for this 20 year Port Development Plan; and

(d) the details thereof?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): (a) to (d) The 12 major ports have taken up preparation of a Business Plan with a 20 year vision for their respective ports which would include an Action Plan for 7 years detailing the specific projects and activities to be undertaken. The 12 major ports have engaged the following consultants, selected on the basis of global competitive bidding, for the purpose:—

Sl. No	Name of the Port	Name of the Consultant
1	Kolkata	Consortium of Haskoning India Private Limited, NOIDA and CRISIL Infrastructure Advisory, Mumbai
2	Mumbai	Consortium of M/s KPMG Advisory Services Pvt. Ltd., Mumbai, M/s Sai Techno Consultants, Mumbai, Meyrick & Associates, Australia and M/s Sar Sarbh Maritime, Mumbai.
3	Jawaharlal Nehru	M/s KPMG Advisory Services Pvt. Ltd., Mumbai.
4	Chennai	M/s Deloitte Touche Tohmatsu, Baroda.
5	Cochin	M/s Transcare Logistics India Pvt. Ltd., New Delhi in association with M/s Pharos BV, the Netherlands
6	Visakhapatnam	M/s Rotterdam Maritime Group, the Netherlands in collaboration with M/s Tata Consultancy Services, Mumbai
7	Kandla	Consortium of M/s KPMG Advisory Services Pvt. Ltd., Mumbai, M/s Meyrick & Associates, Australia & Sai Techno Consultant, Mumbai

SI. No.	Name of the Port	Name of the Consultant
8	Paradip	M/s Transcare Logistics India Pvt. Ltd., New Delhi
9	Mormugao	M/s Halcrow Consulting India Limited, Mumbai in association with M/s Ernst & Young Pvt. Limited Transaction Advisory Services, Bangalore.
10	NewMangalore	Consortium of M/s Rotterdam Maritime Group, the Netherlands and M/s Tata Consultancy Services, Mumbai.
11	Tuticorin	M/s Transcare Logistics India Pvt. Ltd., New Delhi
12	Ennore	Joint venture comprising M/s Hamburg Port Consultant, Germany and M/s Consulting Engineering Services (India) Pvt. Ltd., New Delhi.

The Indian Ports Association, New Delhi has appointed the Port of Rotterdam Authority to act as an Advisor for coordinating the work of the Consultants engaged by the 12 major ports to develop the Business Plans. Engagement of the Consultants by the major ports and the Adviser by the Indian Ports Association does not involve collaboration.

The 20-year Business Plans are designed to be vision documents, hence the question of annual capital outlay does not arise at this stage.

Upgradation of roads in Jarnmu and Kashmir

3003. SHRI T.S. BAJWA: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of proposals for upgradation of roads from J&K during the year 2006-07 that are under consideration;

(b) the details thereof, district-wise; and

(c) the amount being spent in J&K during the year 2006-07?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Thirteen no. of technical proposals amounting to Rs. 1164 crore received from Border Roads Organisation (BRO) are under examination in the Ministry. In addition to these, National Highways Authority of India (NHAI) has been entrusted